

**RAJYA SABHA SECRETARIAT  
(RTI CELL)**

**PARLIAMENT HOUSE ANNEXE  
NEW DELHI**

File No. RS/1(1)/2020-RTI

Dated the 20<sup>th</sup> April, 2020

**CIRCULAR  
(No. 1)**

**Subject: Furnishing of information in respect of RTI applications/appeals**

In view of the directions issued by the Government of India due to the outbreak of COVID-19 pandemic, the Secretariat was under lockdown w.e.f. 25<sup>th</sup> March, 2020 and the present lockdown period is up to 3<sup>rd</sup> May, 2020.

Although the efforts are being made to collect the relevant information from the concerned branches on various RTI applications but due to the availability of skeleton staff, collection of information/replies to RTI applications/Appeals is getting delayed.

The applicants are informed that the replies to the RTI applications received in the Secretariat will be responded at the earliest after the lockdown period is over.

**Sd/-  
(Ravinder Kumar)  
Director & CPIO**